

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 109  
CP(IB)/358(AHM)2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Cargil India Pvt Ltd  
V/s  
IMP Powers Ltd

.....Applicant

.....Respondent

**Order delivered on ..21/06/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENTS:**

For the Applicant :Mr. Saumitra Chaturvedi, Advocate  
For the IRP/RP :  
For the Respondent :Mr. Bharat Gupta, Advocate

**ORDER**

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 16.08.2021.

-SD-

**(CHOKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**